

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.02.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. <b>With</b>	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
<b>2.</b>	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. <b>With</b>	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
<b>3.</b>	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-**

**Registrar**